

[Print](#)**Defective Case Register from 2025-12-08 to 2025-12-08**

| Sl.NO. | Filing No | Advocate for Petitioner/Caveator | Date of objection | Defects as per S.R. |
|--------|---------------------|----------------------------------|-------------------|---|
| 1 | D-WP(C)/50604/2025 | SRINIBAS KHANDEI | 2025-12-08 | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. .Names In Capital Letters Of All The Signing Advocates Not Indicated |
| 2 | D-WP(C)/50237/2025 | SAMIR KUMAR BEHERA | 2025-12-08 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED page no. 58 and 59 not neat |
| 3 | D-ABLAPL/37651/2025 | UMA SHANKAR PATEL | 2025-12-08 | i) A.W.F. of Rs. 15/- not paid. |
| 4 | D-WP(C)/50603/2025 | SRINIBAS KHANDEI | 2025-12-08 | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. .Names In Capital Letters Of All The Signing Advocates Not Indicated |
| 5 | D-RSA/36158/2025 | LAXMAN PRADHAN | 2025-12-08 | 1.C.Fee Payable not furnished in the Appeal Memo |
| 6 | D-ABLAPL/37771/2025 | AMITAV TRIPATHY | 2025-12-08 | 1. Age of Pet. in CT and Vakalatanama not tally. |
| 7 | D-WP(C)/50620/2025 | SRINIBAS KHANDEI | 2025-12-08 | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. Names In Capital enrolment Numbers Of All The Signing Advocates Not Indicated |
| 8 | D-ABLAPL/37774/2025 | MANASI MOHAPATRA | 2025-12-08 | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Ann.1 page 11 not legible. |
| 9 | D-BLAPL/37798/2025 | DIBYA CHARAN SWAIN | 2025-12-08 | i) page no. 8 not legible. ii).Name Of The Filing Advocate Not In Capital Letters In The Petition |
| 10 | D-BLAPL/37842/2025 | RITURANJAN CHHOTARAY | 2025-12-08 | Page No. 46-49 missing/not filed/wrong pagination. |
| 11 | D-CONTC/49910/2025 | ADV. | 2025-12-08 | I) Reference certificate not furnished.ii)put up for further S.R. after filing of postal receipt. |
| 12 | D-ABLAPL/37744/2025 | GYANA RANJAN DHAL | 2025-12-08 | 1. In the Petition, Para 3 appearing twice and para 4 not found. |
| 13 | D-BLAPL/37973/2025 | UMA CHARAN MISHRA | 2025-12-08 | 31-As per standing order the details of victim/informant shall not be mentioned in the petition. |

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| 14 | D- CONTC/49198/2025 | ADV | 2025-12-08 | i) wp(c) no.11916/2021 and date of disposal not furnished in Reference certificate.ii) For further SR after filing of postal receipt |
| 15 | D- BLAPL/37966/2025 | DIBYAJYOTI SAHOO | 2025-12-08 | 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. D.Fee of Rs.65/- in the v.nama. |
| 16 | D- BLAPL/37805/2025 | TUKUNA KUMAR MISHRA | 2025-12-08 | i) Provision of law not correct.ii) P.S. case no,G.R. case no.and name of the trial court mention in prayer not tally with cause title. |
| 17 | D- CONTC/49226/2025 | ADV | 2025-12-08 | i) Vernacular certificate not furnished.ii) For further S.R. after filing of cause title of wp(c) case no.20158/2025. |
| 18 | D- CONTC/48880/2025 | ADV. | 2025-12-08 | COPY OF CT IN W.P.(C) NO.39269/2021 BE FILED THEN PUT UP FOR SR |
| 19 | D- ABLAPL/37634/2025 | STHITI PRAGYAN SUNANDINI | 2025-12-08 | 1. The name of the petitioner No. 2 mentioned in the Cause Title does not tally with that of his signature in V>Nama. |
| 20 | D- BLAPL/37875/2025 | HIMANSHU SEKHAR MISHRA | 2025-12-08 | 1.Case pending before the Lower Court incorrectly mentioned in the petition. 2.Page No. 9-11 not legible. 3..Subject Code incorrectly Mentioned |
| 21 | D- ABLAPL/37635/2025 | BHAGABAT PRASAD RATH | 2025-12-08 | 31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. V.nama is not properly stamped. |
| 22 | D- TRP(C)/50457/2025 | MANASH RANJAN NAYAK | 2025-12-08 | 20-VERNACULAR CERTIFICATE NOT FURNISHED. .Subject Code incorrectly Mentioned |
| 23 | D- BLAPL/37852/2025 | MANAS KUMAR CHAND | 2025-12-08 | Petition not signed by the Advocate. |
| 24 | D-WP(C)/49935/2025 | RAMAKRISHAN NAIK | 2025-12-08 | 1. As per annex.5 and 6 not tally with index . |
| 25 | D- TRP(C)/50460/2025 | MANASH RANJAN NAYAK | 2025-12-08 | 20-VERNACULAR CERTIFICATE NOT FURNISHED. .Subject Code incorrectly Mentioned |
| 26 | D- CRLMC/37338/2025 | JYOTSNARANI RATH | 2025-12-08 | 20-VERNACULAR CERTIFICATE NOT FURNISHED. 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 1. Relationship and authorization of Deponent to the petitioner not furnished in affidavit.3. |

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| | | | | Neat and legible copy of page nos. 36 to 38 to be filed. |
| 27 | D-BLAPL/37863/2025 | SOMANATH MITRA | 2025-12-08 | 14-NOT PROPERLY INDEXED. |
| 28 | D-CRLMC/37664/2025 | AMITAV TRIPATHY | 2025-12-08 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Certified copy of Annex-1 not filed. |
| 29 | D-WP(C)/49913/2025 | BIVUDATTA CHALAN | 2025-12-08 | page no.20 not available |
| 30 | D-CONTC/50159/2025 | ADV | 2025-12-08 | i) Book mark does not tally with Index. ii) Synopsis and date chart mention in Index. iii) Anx- 3 and 4 are not filed |
| 31 | D-BLAPL/37864/2025 | PRAVASH CHANDRA JENA | 2025-12-08 | Case pending before the Lower Court mentioned in the petition not tally with the free copy of Rejection order. |
| 32 | D-BLAPL/37876/2025 | KAUSTUVA MOHANTY | 2025-12-08 | Page No. 11-12 not legible. |
| 33 | D-BLAPL/37789/2025 | RAJIB LOCHAN PATNAIK | 2025-12-08 | 1. V.nama is not properly stamped. |
| 34 | D-CRLMC/36985/2025 | PRAMOD KUMAR MISHRA | 2025-12-08 | 1.GR case number not correctly furnished in cause title. |
| 35 | D-CRLREV/36735/2025 | JYOTIRMAYA SAHOO | 2025-12-08 | Notarial stamp not furnished in both affidavits. |
| 36 | D-WP(C)/50217/2025 | SUBHRANSU BHUSAN MOHANTY | 2025-12-08 | 20-VERNACULAR CERTIFICATE NOT FURNISHED. |
| 37 | D-CRLMC/37355/2025 | DURGA PRASAD JENA | 2025-12-08 | 1. put up for SR after filing of Completed certified copy of order dated 06.08.2025 under annex-2 |
| 38 | D-CRLMC/37305/2025 | SWETLANA DAS | 2025-12-08 | 1. Certified copy of annex-1 not filed. 2. Page nos. 14 and 17 not legible. |
| 39 | D-CRLMC/37291/2025 | BYOMAKESH TRIPATHY | 2025-12-08 | 1. Page no.21 Annex-1 not exhibited. 2. Nomenclature not furnished in V.nama. |
| 40 | D-ABLAPL/37793/2025 | JUDHISTHIR SAHOO | 2025-12-08 | 1. Date of marriage mentioned in Date Chart not correct. 2. Prayer not proper. |
| 41 | D-ABLAPL/37861/2025 | NIKUNJA KUMAR ROUT | 2025-12-08 | 1. Page No. 8 is not properly placed i.e. Up side down. |
| 42 | D-MACA/50539/2025 | PRAMOD KUMAR TRIPATHY | 2025-12-08 | Period of Delay 69 days 2.Court Fee Rs. 8,614/ payable , paid Rs.8613/ , 1/ to be paid |
| 43 | D-RPFAM/50452/2025 | SOUBHAGYA KUMAR DASH | 2025-12-08 | 1. Provision of Law not correct 2. Code incorrect 3. instead of crp furnish cp at index and book mark, good ground not furnished |
| 44 | D-WP(C)/49414/2025 | MANOJ VERMA | 2025-12-08 | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 45 | D-CRLMC/37266/2025 | ANIRUDHA DAS | 2025-12-08 | 1. Sl. no. 2 not correctly furnished in affidavit. 2. HBAWF fee Rs. 50/- to be paid on V.nama. |
| 46 | D-ABLAPL/37722/2025 | SAMAPIKA MISHRA | 2025-12-08 | 1. Name of Informant appearing in Para 2 be redacted. |
| 47 | D-CRLMC/37288/2025 | BYOMAKESH TRIPATHY | 2025-12-08 | 1. C.T. case number not correctly furnished in 6th line of the page no.4. |

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| 48 | D-WP(C)/49819/2025 | RANJIT SAMAL | 2025-12-08 | Synopsis and date chart not mentioned in the Index.Date of copy of letter vide-3 not tally with Index. |
| 49 | D-CRLMC/37412/2025 | KARUNAKAR GAYA | 2025-12-08 | 1. PS case number not correctly furnished in Synopsis. |
| 50 | D-ABLAPL/37316/2025 | RADHARAMAN DAS NAYAK | 2025-12-08 | i)G.R. case no. mentioned in prayer portion of the petition not tally with annexure -1.ii) Page no. 18 not properly scanning.iii)page 19 not legible.iii) C.Fee of Rs. 2 /- not paid. iv).Name Of The Filing Advocate Not In Capital Letters In The Petition |
| 51 | D-WP(C)/49916/2025 | PRAVAT KUMAR MUDULI | 2025-12-08 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 19 not neat |
| 52 | D-WP(C)/49813/2025 | PRINCE PATNAIK | 2025-12-08 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. Serial no-4 affidavit of the I.A not correctly mentioned.Paragraph not mentioned in the affidavit of I.A. |
| 53 | D-CRLREV/36972/2025 | MANAS KUMAR CHAND | 2025-12-08 | 1. page no.12 not legible and page no.13 not properly inserted |
| 54 | D-ABLAPL/35544/2025 | ARIJEET MISHRA | 2025-12-08 | i)para 4 of the petition repeated in page- 3 of the petition. |
| 55 | D-WP(C)/50286/2025 | KAJAL SAHOO | 2025-12-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 56 | D-CRLREV/37027/2025 | SAMIR KUMAR MISHRA(SR. ADV.) | 2025-12-08 | 1. Rev.petition not in proper format.2.paragraphs not furnished in the declaration of I.As. |
| 57 | D-WP(C)/50289/2025 | KAJAL SAHOO | 2025-12-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 58 | D-WP(C)/49811/2025 | DEBASIS SATPATHY | 2025-12-08 | Serial no-4 affidavit of the I.A not correctly mentioned. 2..Receipt Showing Serv.copy To cg not Filed. |
| 59 | D-CRLREV/36931/2025 | TRILOCHAN PANIGRAHI | 2025-12-08 | 1.Period of Delay 75 days.I.A. not filed. 2. Good ground certificate not furnished. |
| 60 | D-CONTC/50074/2025 | ADV | 2025-12-08 | i) Reference certificate not furnished. ii) Page mark not properly. iii) Wp (c) no. not correctly furnished in prayer. |
| 61 | D-CRLMP/37940/2025 | JAYADEBA BEHERA | 2025-12-08 | .Subject Code Not Furnished . |
| 62 | D-CRLMC/37969/2025 | SIDHARTHA SANKAR RAY (2) | 2025-12-08 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 63 | D-CRLA/37347/2025 | AMIT KUMAR NATH | 2025-12-08 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Court Fee Rs. 6/- to be paid 2.D.C.fee Rs.50/- to be paid on v.nama |

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| 64 | D-WP(C)/49450/2025 | SANJIB KUMAR BHANJADEO | 2025-12-08 | Annexure-5 mentioned in index and averment para 10 not filed |
| 65 | D-ABLAPL/37794/2025 | KSHIROD KUMAR ROUT | 2025-12-08 | 1. Annexure 1 not marked. |
| 66 | D-WP(C)/49949/2025 | SWAYAMBHU MISHRA, A.S.C | 2025-12-08 | 1. petition dtd.21-6-2025 of Exec. case no.292/2024 in annex.4 not tally with index |
| 67 | D-CRLMP/37406/2025 | SOUBHAGYA KUMAR DASH | 2025-12-08 | not maintainable |
| 68 | D-ABLAPL/37791/2025 | SURYA RANJAN ROUL | 2025-12-08 | 1. Name of PS and PS case no. mentioned in the Index not correct. |
| 69 | D-CRLMC/37784/2025 | AMRITA MISHRA | 2025-12-08 | 1. Flat number of the petitioner in cause title not tally with affidavit. 2. Date of FIR not correctly furnished Sl. no. 4 in Index. 3. Certified copy of annex-1 not filed. 4. Page no.13 repeated twice. |
| 70 | D-WP(C)/49961/2025 | NIRANJAN LENKA | 2025-12-08 | page nos. 24 to 26 are not neatly legible. |
| 71 | D-WP(C)/49405/2025 | ADYASIDHI MISHRA | 2025-12-08 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |
| 72 | D-WP(C)/49948/2025 | BIBHUTI BHUSAN PANDA | 2025-12-08 | 1.page nos. 10 to 14 not legible |
| 73 | D-BLAPL/37905/2025 | SIBA RANJAN POLAI | 2025-12-08 | 31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name and address of O.P. No. 2 mentioned in cause title and para-2 of the petition be deleted. Thereafter, put up for S.R. |
| 74 | D-WP(C)/49937/2025 | BHAWANI SANKAR PANIGRAHI | 2025-12-08 | Paragraphs not correct in declaration of I.A. affidavit |
| 75 | D-ABLAPL/37786/2025 | KHIROD KUMAR PANIGRAHI | 2025-12-08 | 1. Name of Informant appearing in Synopsis and para 2 be redacted. |
| 76 | D-CRLMC/37844/2025 | LALITENDU MISHRA | 2025-12-08 | .Subject Code incorrectly Mentioned |
| 77 | D-WP(C)/50705/2025 | DEBASHIS TRIPATHY, A.G.A | 2025-12-08 | Authorization with regard to swear affidavit on behalf of petitioners not furnished in affidavit. |
| 78 | D-CRLMP/37332/2025 | SURYANARAYAN BISWAL | 2025-12-08 | .Subject Code incorrectly Mentioned |
| 79 | D-WP(C)/49734/2025 | RASHMI KANTA ACHARYA | 2025-12-08 | Between Page nos.17 and 19 one page no. left blank. |
| 80 | D-CRLMC/37964/2025 | ARIJEET MISHRA | 2025-12-08 | 1. Certified copy of Annex-1 not filed. |
| 81 | D-CONTC/50235/2025 | ADV | 2025-12-08 | Code Not furnished. i) OP. no. 2 not a party in wp(c).ii) Legible Page no. 18 to be filed |
| 82 | D-WP(C)/50385/2025 | KUNAL KUMAR SWAIN | 2025-12-08 | Page 26 27 29 31 38 and 67 not neat. |
| 83 | D-WP(C)/45374/2025 | NIRANJAN PANDA | 2025-12-08 | Annexure-2 not neat. |
| 84 | D-WP(C)/50540/2025 | LALITENDU MISHRA | 2025-12-08 | Page 112 not found as per Index. 112 page not mentioned in the book mark. |

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| 85 | D-WP(C)/50393/2025 | KUNAL KUMAR SWAIN | 2025-12-08 | 1-COURT FEE IS DEFICIENT. 6/- to be paid. |
| 86 | D-WP(C)/50709/2025 | DEBASHIS TRIPATHY, A.G.A | 2025-12-08 | Authorization with regard to swear affidavit on behalf of petitioners not furnished in affidavit. |
| 87 | D-CRLA/37471/2025 | DHANANJAYA MUND | 2025-12-08 | 1. Year of the Judgment not correctly furnished in para no.5 |
| 88 | D-WP(C)/49731/2025 | RANJAN KUMAR NAYAK | 2025-12-08 | 20-VERNACULAR CERTIFICATE NOT FURNISHED. Page no.11 not filed. |
| 89 | D-CMP/49355/2025 | BRAHMANANDA TRIPATHY | 2025-12-08 | Address of O.P No-1 not mentioned in the Petition. |
| 90 | D-WP(C)/50513/2025 | LAXMAN BHOI | 2025-12-08 | 20-VERNACULAR CERTIFICATE NOT FURNISHED. |
| 91 | D-ABLAPL/37867/2025 | LINGARAJ SARANGI | 2025-12-08 | 1. Subject code is not correctly furnished in Cause Title and Index. |
| 92 | D-MACA/50492/2025 | GIRIJA PRASAD DUTTA | 2025-12-08 | Period of Delay 200 days |
| 93 | D-CRLMP/37736/2025 | GHANASHYAM MUDULI | 2025-12-08 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED provision of law be correct |
| 94 | D-CRLA/37486/2025 | RAGHUNATH DASMOHAPATRA | 2025-12-08 | H.C.B.A. stamp of Rs.50.00 not paid 2.Code Wrongly indicated 3. Spl.G.R.Case No.23/2022 mentioned in synopsis and 2nd.para of cause title not available in trial court judgement |
| 95 | D-WP(C)/50628/2025 | SRINIBAS KHANDAI | 2025-12-08 | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Court fee of Rs.10/- to be filed on V.nama. 2..Names In Capital Letters Of All The Signing Advocates Not Indicated |
| 96 | D-CRLA/37479/2025 | DINESH KUMAR MOHANTY | 2025-12-08 | Status of appellant not furnished |
| 97 | D-MATA/50602/2025 | AMULYA KUMAR NAYAK | 2025-12-08 | Vakalatnama properly stamped, Executed and accepted not properly executed 2. Period of Delay 22 days |
| 98 | D-MATA/50667/2025 | ASHOK KUMAR BEHERA | 2025-12-08 | Period of Delay 50 days |
| 99 | D-BLAPL/37892/2025 | ABHAS MOHANTY | 2025-12-08 | 14-NOT PROPERLY INDEXED. |
| 100 | D-WP(C)/50840/2025 | SATYA SMRUTI MOHANTY | 2025-12-08 | Page no. 50 and 51 not neat |
| 101 | D-CRLMP/37808/2025 | PADMANAV BHUTIA | 2025-12-08 | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 102 | D-BLAPL/37921/2025 | SRIKANTA MAHUNTA | 2025-12-08 | 1. In declaration of Affidavit deponent has declared himself as cousin brother instead of brother of the Pet. |
| 103 | D-ABLAPL/37734/2025 | AVIRAM PATRA | 2025-12-08 | 1. Name of Informant appearing in Synopsis and Para 2 be redacted. 2. Ann.1 not page |

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| | | | | marked and Index be corrected after page marking. 3. Ann.1 last page not legible. |
| 104 | D-BLAPL/37889/2025 | JYOTIRMAYA SAHOO | 2025-12-08 | Page No. 14-16 missing/not filed/wrongly paginated. |
| 105 | D-RSA/49716/2025 | SOUMYA MISHRA | 2025-12-08 | Put up for further S.R after filing the L.A.Court Decree for assessment of C.Fee. |
| 106 | D-RSA/49584/2025 | SOURAV SUMAN BHUYAN | 2025-12-08 | 1.The discrepancy in the name of Appellant No-3 be reconciled.2.Address of A-3 in the Caste Certificate not correctly stated.Put up for further S.R after rectification |
| 107 | D-CRLA/37346/2025 | KRUSHNA CHANDRA MOHANTY | 2025-12-08 | Good ground certificate not filed. Undertaking for translated copy not filed. |
| 108 | D-RSA/50065/2025 | ABHAYA KUMAR SHARMA | 2025-12-08 | C.Fee Payable be corrected |
| 109 | D-CMP/49849/2025 | ALOK KUMAR MOHANTY | 2025-12-08 | 1.O.P No-45 repeated twice be corrected.2.Address of O.Ps No-6 7 and 42 to 47 not furnished.3.Sl.No of O.Ps be corrected and accordingly address be mentioned where ever necessary. |
| 110 | D-MACA/50536/2025 | PRAMOD KUMAR TRIPATHY | 2025-12-08 | Period of Delay 70 days |
| 111 | D-WP(C)/50605/2025 | SRINIBAS KHANDEI | 2025-12-08 | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. .Names In Capital Letters Of All The Signing Advocates Not Indicated |
| 112 | D-WP(C)/50607/2025 | SRINIBAS KHANDEI | 2025-12-08 | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. .Names In Capital Letters Of All The Signing Advocates Not Indicated |
| 113 | D-BLAPL/35842/2025 | LAXMINARAYAN RAYATSINGH | 2025-12-08 | 31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.The name of the father of the Victim is in the Synopsis. 2.Spl. G.R. case mentioned in the petition does not tally with that of rejection order |
| 114 | D-WP(C)/49977/2025 | KUNAL KUMAR SWAIN | 2025-12-08 | Date of copy of office order vide annex-2 not tally with Index. |
| 115 | D-WP(C)/50606/2025 | SRINIBAS KHANDEI | 2025-12-08 | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. .Names In Capital Letters Of All The Signing Advocates Not Indicated |
| 116 | D-CRLA/37669/2025 | PARTHA SARATHI DAS | 2025-12-08 | page no.10 not mentioned in annex. and name of the court in synopsis and C.T not tally with annex.2. |

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| 117 | D-WP(C)/50531/2025 | SANGRAM JENA | 2025-12-08 | 1.Page No-46 Is not Legible |
| 118 | D-WP(C)/50608/2025 | SRINIBAS KHANDEI | 2025-12-08 | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED .Names In Capital Letters Of All The Signing Advocates Not Indicated |
| 119 | D-WPCRL/37530/2025 | BIBHU PRASAD MOHANTY | 2025-12-08 | Rs.6/- not paid in IA petition. |
| 120 | D-WP(C)/50612/2025 | SRINIBAS KHANDEI | 2025-12-08 | Put up for S.R.after properly page marked in Index. |
| 121 | D-WP(C)/50611/2025 | SRINIBAS KHANDEI | 2025-12-08 | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED .Names In Capital Letters Of All The Signing Advocates Not Indicated |
| 122 | D-LAA/49898/2025 | KISHORE KUMAR JENA | 2025-12-08 | 1. Period of Delay 107 days 2. Authentication fee due on the Copy of Trial Court Judgement Rs 02/-Not Paid. 1.C.Fee Payable be correctly furnished.2.The irrelevant papers after I.A be removed from the Appeal Memo |
| 123 | D-WA/50305/2025 | ALOK KUMAR DAS | 2025-12-08 | Period of Delay 96 days delay, |
| 124 | D-WP(C)/50591/2025 | SUSHANTA KUMAR JOSHI | 2025-12-08 | 1.Page Mark Not Properly Arranged |
| 125 | D-BLAPL/37956/2025 | DIBYAJYOTI SAHOO | 2025-12-08 | Adv.Clerk fund fee Rs.15 and H.C.B.A.W.F.Fee Rs.50 not paid in V.Nama. |
| 126 | D-WP(C)/50609/2025 | SRINIBAS KHANDEI | 2025-12-08 | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. L.T.I of deponent not attested by the Adv in affidavit and V.nama. 2..Names In Capital Letters Of All The Signing Advocates Not Indicated |
| 127 | D-WP(C)/50614/2025 | SRINIBAS KHANDEI | 2025-12-08 | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED .Names In Capital Letters Of All The Signing Advocates Not Indicated |
| 128 | D-CRLMC/37334/2025 | INDRAMANI SAHOO | 2025-12-08 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. HBAWF fee Rs.50/- to be paid on V.nama |
| 129 | D-WP(C)/50593/2025 | SUSHANTA KUMAR JOSHI | 2025-12-08 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |
| 130 | D-CRLMC/37872/2025 | GYANA RANJAN SETHI | 2025-12-08 | 14-NOT PROPERLY INDEXED. Last page of annexure-2 not page marked.Index not properly page marked in annexure-4. |

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|-----|--------------------|-----------------------------|------------|--|
| 131 | D-WP(C)/50438/2025 | T. DHIREN KUMAR DORA | 2025-12-08 | 14-NOT PROPERLY INDEXED. Index not correctly page marked |
| 132 | D-CRLMC/37594/2025 | RAKESH BEHERA | 2025-12-08 | 17-REFERENCE CERTIFICATE NOT FURNISHED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. L.T.I of Deponent not attested by the Advocate in Affidavit..2. The Xerox copy of the FIR mentioned in para no. 4 in body of the petition instead of PR. 3. HBAWF fee Rs. 50/- to be paid on V.nama. |
| 133 | D-WA/50339/2025 | SANJIB SWAIN,A.G.A | 2025-12-08 | Neat copy of page no. 40,41 are to be filed. |
| 134 | D-WP(C)/50613/2025 | SRINIBAS KHANDAI | 2025-12-08 | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED .Names In Capital Letters Of All The Signing Advocates Not Indicated |
| 135 | D-BLAPL/37965/2025 | BISWAJIT NAYAK | 2025-12-08 | Signature of petitioner in V>Nama.not properly. |
| 136 | D-CRLMP/37716/2025 | BIPIN KUMR NAYAK | 2025-12-08 | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 137 | D-WP(C)/49422/2025 | SUNKURU SUDHAKAR RAO | 2025-12-08 | 1.Hologram of Rs.50/- to be paid on V>Nama..2. Senior Advocate Fee of Rs.100/- to be paid on Appearance Memo. |
| 138 | D-BLAPL/37910/2025 | MANAS KUMAR CHAND | 2025-12-08 | 1. Name of the Honorable Judge be deleted from the reference certificate. 2. Ann.1 page 9 not legible. 3. Age of Pet. and his fathers name in CT not tally with Vakalatanama. |
| 139 | D-WP(C)/50610/2025 | SRINIBAS KHANDEI | 2025-12-08 | Put up for S.R. after properly page marked in Index. |
| 140 | D-BLAPL/38004/2025 | DUSHMANTA SAHOO | 2025-12-08 | .Petition not correctly addressed to Honorable Court |
| 141 | D-WP(C)/50417/2025 | SUBHADUTTA ROUTRAY | 2025-12-08 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 14-NOT PROPERLY INDEXED. Date not correct in index in annexure-3 |
| 142 | D-CRLA/37714/2025 | BIKASH CHANDRA PARIJA | 2025-12-08 | 1. As per index annex.1 not mentioned in the petition |
| 143 | D-CRLMC/37815/2025 | PURNA CHANDRA DAS | 2025-12-08 | 31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after removal of defect. |
| 144 | D-BLAPL/37939/2025 | JAJATI KESHARI KHUNTIA | 2025-12-08 | i) Page no. 14 not available in annexure -1. |
| 145 | D-CRLMP/37539/2025 | TUSHAR KANTA NAYAK | 2025-12-08 | .Subject Code incorrectly Mentioned |
| 146 | D-BLAPL/38003/2025 | DUSHMANTA SAHOO | 2025-12-08 | .Petition not correctly addressed to Honorable Court |

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|-----|---------------------|------------------------|------------|--|
| 147 | D-CRLA/37738/2025 | DEBASIS SARANGI | 2025-12-08 | 1. Court Fee Rs. 6/- to be paid 2. Name of trial court not mentioned in the C.T |
| 148 | D-BLAPL/37990/2025 | BISWARANJAN DALAI | 2025-12-08 | 14-NOT PROPERLY INDEXED. |
| 149 | D-WA/50561/2025 | ANUPAM RATH | 2025-12-08 | Status of the parties not furnished |
| 150 | D-BLAPL/37937/2025 | SANKET TRIVEDY | 2025-12-08 | i) Page no. 10 not properly scanned. |
| 151 | D-CMP/50863/2025 | UMESH CHANDRA MOHANTY | 2025-12-08 | Status of parties not mentioned |
| 152 | D-ABLAPL/37737/2025 | BIRAJA PRASAD NANDA | 2025-12-08 | 1. Ann.1 page 12 and 13 not legible. |
| 153 | D-ABLAPL/37735/2025 | RABI NARAYAN MOHANTY | 2025-12-08 | 1. Page 3 to 5 not signed by the Counsel. |
| 154 | D-WP(C)/50255/2025 | ABHAYA KUMAR BEHERA | 2025-12-08 | Vehicle OD-IOZ- 4795 mentioned in the synopsis and body of the petition not tally with under Annex-1 |
| 155 | D-ABLAPL/37899/2025 | RAJESH KUMAR MAHAPATRA | 2025-12-08 | 1. As per index annexs . are not properly mentioned in the petition |
| 156 | D-ABLAPL/37901/2025 | SADASIVA PATRA (1) | 2025-12-08 | page nos. 14 and 15 not neatly legible |
| 157 | D-RVWPET/50018/2025 | ARJUNA CHARANA BEHERA | 2025-12-08 | AU fee Rs 2.25/- to be paid. 2.Code Incorrect. I) Page no. not mention in Index. ii) Year of the wp(c) no. not correctly furnished in para no. 5 and 7. Index. |
| 158 | D-BLAPL/34344/2025 | RAMESH CHANDRA OJHA | 2025-12-08 | I)Annexure-4 not marked in page 50.ii) Date of disposal of the BLAPL No.11484/2024 not mentioned in Reference certificate. |
| 159 | D-ABLAPL/37886/2025 | HIMANSU BHUSAN SUTAR | 2025-12-08 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. As per C.T. address of deponent not completely mentioned in the affidavit.2. |
| 160 | D-CRLMC/37845/2025 | BIKASH KARNA | 2025-12-08 | 1. Fathers name of the petitioner not correctly furnished Sl. no.2 in affidavit. |
| 161 | D-BLAPL/37916/2025 | AMITAV TRIPATHY | 2025-12-08 | 1. In Ann.2 page 16 marked twice. |
| 162 | D-BLAPL/37014/2025 | BISWABHUSAN DAS | 2025-12-08 | i)Paragraph sl. no. not correct in affidavit. |
| 163 | D-WP(C)/50386/2025 | KUNAL KUMAR SWAIN | 2025-12-08 | 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 29,35,99,107,109,110 not neat. |
| 164 | D-WP(C)/50377/2025 | KUNAL KUMAR SWAIN | 2025-12-08 | 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 28,37,39,53,55,63,65,69,103,107,108,not neat. |
| 165 | D-ABLAPL/37242/2025 | SUBASH CHANDRA DASH | 2025-12-08 | i)Present ABLAPL not maintainable. I.A. may be filed in ABLAPL. No.7467/2025. |
| 166 | D-ABLAPL/37660/2025 | TUKUNA KUMAR MISHRA | 2025-12-08 | i) Paragraph Sl. no. not correct in page -4. |

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| 167 | D-WP(C)/49914/2025 | JYOTIRMAY GUPTA | 2025-12-08 | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 168 | D-WP(C)/50381/2025 | KUNAL KUMAR SWAIN | 2025-12-08 | 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 48,50,71,73,78,83,122,124,131 and 134 not neat. |

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 08-12-2025 (CASES FILED BEFORE 2024)

| Sl no. | Filing Number | Case Number | Advocate for Petitioner/Caveator | Defects as per S.R. |
|---------------|----------------------|--------------------|---|--|
| 1 | CONTC/5979/2023 | CONTC/5979/2023 | SASIM AJITAV PATTNAIK | OTHERS. LEARNED SESSIONS JUDGE MAY NOT BE PARTY (OPP. PARTY-1) IN CONTC PETITION.PUT UP FOR SR AFTER REMOVAL OF DEFECT |